

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.582/2008  
Dated the 19<sup>th</sup> day of November, 2008.**

**CORAM :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

K Thulaseedharan

Thulasee Sadanam,

Murunthal, Perinad PO,

Kollam-691 601.

... Applicant:

By Advocate Mr.K.Subhashchandra Bose

V/s

- 1 The Principal CDA (Pensions)  
Office of the P.C.D.A (Pensions),  
Allahabad-211 014.
- 2 The Chief Engineer (MES),  
H.Q., Southern Command,  
Pune-411 001.
- 3 The Chief Engineer,  
Southern Zone,  
Naval Base, Cochin-4.
- 4 Zonal Defence Pension Disbursing Officer,  
O/o the Zonal D.P.D.O.,  
Thirumala PO, TVM  
Thiruvananthapuram.
- 5 Defence Pension Disbursing Officer,  
O/o the D.P.D.O., Polayathode,  
Kollam
- 6 The Officer in Charge,  
Pension Grievance Cell,  
Office of the CGDA,  
RK Puram, New Delhi ... Respondents

By Advocate Mr.George Joseph ACGSC

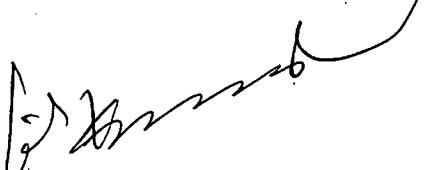


This application having been heard on 19th November, 2008, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Dr.K.B.S.Rajan, Judicial Member

According to counsel for applicant, all the grievances ventilated through this OA stand/s redressed by the subsequent action of the respondents. As such, OA is closed as having not been pressed.



K.B.S.RAJAN  
JUDICIAL MEMBER

abp